

SC No. 11/2019
FIR No. 234/2018
PS Ranjit Nagar
State Vs. Ashu @ Dharmender etc.

18.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused persons.

Reader of the court has reported that no request for video conference hearing has been received so far.

Record perused.

The case is at the stage of PE.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ P.E. on 31.07.2020. However, it shall be open for either of the sides to move

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18/6/2020

appropriate application for early hearing on ground of perceived “urgency” by sending such application to the dedicated e-mail address of the court i.e. readerasj04west@gmail.com and the same shall be considered and dealt with as per procedure prescribed by law.



(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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SC No. 709/2017
FIR No. 482/2017
PS Rajouri Garden
State Vs. Manoj Kumar @ Mannu

18.06.2020

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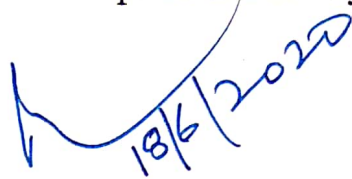
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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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SC No. 56921/2016
FIR No. 407/2014
PS Nihal Vihar
State Vs. Rajat Kumar etc.

18.06.2020

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Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused persons.

Reader of the court has reported that no request for video conference hearing has been received so far.

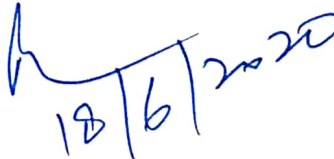
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The case is at the stage of PE.

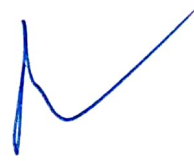
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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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SC No. 58270/2016
FIR No. 558/2005
PS Janakpuri
State Vs. Raju @ Ikram

18.06.2020

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There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused.

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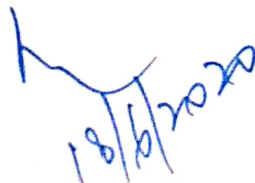
Record perused.

The case is at the stage of arguments on charge.

Earlier this court was vacant.

No urgency has been shown so far by any of the party in this case.

In the interest of justice, put up for appearance/ same purpose on 31.07.2020. However, it shall be open for either of the


18/6/2020

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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**SC No. 635/2017
FIR No. 422/2017
PS Rajouri Garden
State Vs. Mohammad Hussain**

18.06.2020

The matters fixed w.e.f. 16.06.2020 onwards in the Subordinate Courts are to be dealt with as per the order bearing no. 16/DHC/2020 dated 13.06.2020 of the Hon'ble High Court of Delhi and also in view of the Circular/Duty Roster for June, 2020 of Ld. District & Sessions Judge, West, Tis Hazari Courts, Delhi bearing no. 421/10147-10195/Misc./Gaz./DJ West/2020 dated 15.06.2020.

There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused.

Reader of the court has reported that no request for video conference hearing has been received so far.

Record perused.

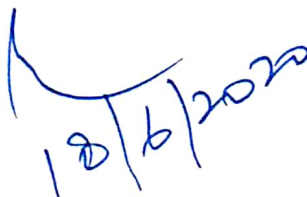
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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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SC No. 58025/2016
FIR No. 326/2016
PS Vikas Puri
State Vs. Nasir Khan @ Pali etc.

18.06.2020

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There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: Sh. Girish Giri, Ld. Addl. P.P. for the State.

None for the accused persons.

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18/6/2020

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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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Crl. Rev. No. 393/2019
Kartar Singh & Ors. Vs. State & Anr.

18.06.2020

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There is COVID-19 Pandemic in the country for long time and there was also lock-down in the country.

Present: None for the revisionists.

Sh. Girish Giri, Ld. Addl. P.P. for the State/respondent no.

1.

None for respondent no. 2.

Reader of the court has reported that no request for video conference hearing has been received so far from any side in this case.

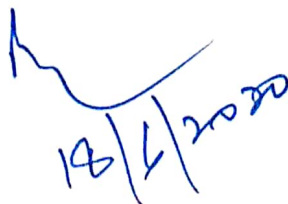
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(Manish Gupta)
ASJ-04(West)
Tis Hazari Courts/Delhi
18.06.2020

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SC No. 56321/2016
FIR No. 272/2015
PS Ranhola
State Vs. Suresh @ Pichki & Anr.

18.06.2020

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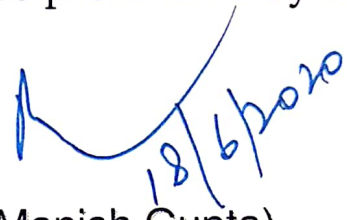
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